

**CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF MAR, 2018
DISTRICT AND SESSIONS DIVISION BILASPUR, HP**

Categories of cases	District and Sessions Court,Bilaspur	Additional District and Sessions Judge, Ghumarwin.	Civil Judge(Sr.Div)-cum-CJM, Bilaspur	Civil Judge(Jr.Div)-cum-JMIC, Bilaspur	Civil Judge(Sr.Div)-cum-ACJM, Ghumarwin	Civil Judge(Jr.Div)-cum-JMIC Court No-2,Ghumarwin	Civil Judge(Jr.Div)-cum-JMIC Court No-3, Ghumarwin
I. CIVIL CASES							
1. Cases under Land Acquisition Act	21	32					
2. Motor Accidents Claims	66	145					
3. Guardian and Wards Act	0	13	0		0		
4. Hindu Marriage Act	36	98	16	4	43		
5. w.c. Act			40	19	51		
6.Counter Claim							
7. Review Applications		1					
8. Civil Suits	1	2	600	711	695	682	695
9. Rent Cases		6	5		1		
10. Arbitration Cases	131	1	1				
11. Succession Act	1	4	3		7		
12. Executions	176	15	125	82	98	57	28
13. Pauper Applications			2	1			
14. Small Causes Suits							
15. Miscellaneous				267	401	366	466
16.Civil Appels	20	74					
17.Civil Misc Appels	1	5					
18.Miscellaneous	66	82	370				
19.Telegraph Act							
20. Payment wages Act			5	11		8	
21.Panchayat Appeal					2	1	1
22.Emp.Comp Act							
23.Indian Telegraph 6SFC Act		0					
TOTAL	519	478	1167	1095	1298	1114	1190
II. CRIMINAL CASES							
1. D.V.Act				106	30	30	14
2. 138 of N.I.Act			457	769	263	307	98
3.N.D.P.S.Act	11	47	27		5	15	4
4.Special Act							
5. Bail Applications	6	5			0		
6.Police Challan		0	1014	1314	307	291	246
7. Excise Cases			145	210	15	15	8
8. Complaint Cases/Pvt.Comp.			39	23	21	46	6
9. Food Cases			7	4	2		
10. Summary Cases			16		24	38	18
11. Forest Cases			3				
12. Misc. Cases	23	18	353	216	182	210	86
13. Petitions u/s 125 Cr.P.C.			45	44	30	29	6
14.Other Act Case			50		5		1
15.Panchayat Appeal			1		1	5	1
16.SC/ST ACT							
17.Forest Cases				7	1		
18.Sessions Trail.	63	64					
19.Corruption Cases.	4						
20.Criminal Appeals.	23	106					
21.Criminal Revisions.	8	52					
TOTAL	138	292	2157	2693	886	956	487
GRAND TOTAL	657	770	3324	3788	2184	2070	1677